## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 32 OF 2016 AND APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

**Dated:** 10<sup>th</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jindal Stainless (Hisar) Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Abiha Zaidi

Counsel for the Respondent(s) : M

Mr. G. Sai Kumar

Mr. Pranav Sarthi Ms. Sowmya Saikumar

Mr. Abhimanyu Garg for R-2 & 3

## **ORDER**

List these matters for further hearing on <u>28.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk